

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI, COURT - II**

**Item No. 227**  
**(IB)-917(ND)2019**  
**IA/2702/2020**

**IN THE MATTER OF:**

**M/s. Ved Contracts Pvt. Ltd.**

... **Applicant/Petitioner**

**Versus**

**M/s. RG Infra Build Pvt. Ltd.**

... **Respondent**

**Under Section: 9 of IBC, 2016**

**Order delivered on 04.01.2021**

**CORAM:**

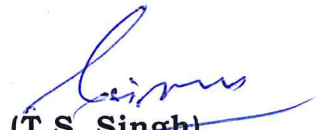
**SHRI. ABNI RANJAN KUMAR SINHA**  
**HON'BLE MEMBER (J)**

**SHRI L.N. GUPTA,**  
**HON'BLE MEMBER (T)**

**PRESENT:** Adv Mohit Nandwani for RP

**ORDER**

Renotify this case on 10<sup>th</sup> February, 2021.

  
**(T.S. Singh)**  
**Court Officer**